Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of creditor		y of claims eived	1	ary of claims dmitted	contingent		of claims	Details in	Remar ks. if
		No. of claims	Amount	No. of claims		claims	admitted	under verificatio n	Annexure	any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	235,26,85,150	2	235,26,85,150	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	124,47,41,486	2	5,33,59,504	0	119,13,81,982	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	283	1	283	0	0	0	9	
	Total		3,59,74,26,919		2,40,60,44,937	0	119, 13,81,982	0		



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

SI. No.	of Credi	rece Date	claimed	Amount of claim admitted	Nature of claim	adm	of claim itted Amount covered by guarant ee	Whether related party?	% of voting share in CoC	of any Mutual	Amount of claim not admitted	Remark s, if any



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

SI. Name Details of Details of claim admitted Amount of Amount Amount of Amount of Remarks No. of claim received contingent of any claims not claim if any creditor Date of Amount Amount Nature Amount Whether % of voting mutual claim admitted under receipt | claimed | of claim of claim covered related share in dues, that verification admitted by CoC may be party? guarantee set-off

List of unsecured financial creditors belonging to any class of creditors



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Detai claim r	ils of eceive d]	Details of	claim admi	tted			Amount of contingent	any mutual	Amount of claim not admitted	claim under	Remarks , if any
			Amou nt clai med	Amount of claim admitted d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off		verifica- tion	



Annexure – 4

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details received	of claim		Detail	s of claim a	dmitted		Amount of	Amount of any mutual		Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Whether related		continge nt claim	dues, that may be set- off	admitted	verification	
				aunniteu		guarantee	party?	CoC					
1	Subham Corporation Private Limited	11-11-22	110,85,44,770	110,85,44,770	Financial Creditor	0		47.12%	0	0	0	0	CCD holder
2							No						
1 4	Mr Manav Morada	20-12-22	124,41,40,380	124,41,40,380	Financial Creditor	0	No	52.88%	0 0	0	0	0	CCD holder



Annexure 5 Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

Sl. Name of No. authorised representative, if any	of work man	of work	of work	of work	of work	Date	ved Amount claimed	Amount of claim admitted	Nature of	Whether related	m admitted % voting share in CoC, if applicable	Amount of contingent claim	dues, that may be set-	Amount of claim under verification	Amount of claim not a dmitted	1
									off							

List of operational creditors (Workmen)



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

												(Amount in₹)
Sl. No.		Name of empl		ils of claim 1	De	etails of cla	aim admitte	ed	Amount of Amount contingent of any		Amount of claim	Amount of claim not	
	representative, if any	• / ·		Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	mutual dues, th at may be set- off	under verifica tion	admitted	
<u> </u>													

List of operational creditors (Employees)



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

											(A	(mount in	
SI. No.	Details of c	laimant	Detai received	ls of claim I	De	tails of cla	im admitte	d	Amount of contingent	of any	Amount of claim	Amount of claim not	
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	mutual dues, th at may be set- off	under verifica tion	admitted	
										5			

List of operational creditors (Government dues)



Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Date of receiptAmount claimedAmount of claim admittedNatu re of claimAmount covered by security interestAmount covered by guaranteeMether related party?% of voting share in CoCChaindues, that may be set-offadmit admit1Vajra IOT private Limited26-10-229,43,76,6593,49,04,851Operatio nal Creditor00No0005,94,7123G Cell Labs Private Limited04-12-222,61,27,2881,84,54,653Operatio nal Creditor00No00076,723TamilanduImage: Second Sec	SI. No.	Name of creditor		of claim eived		Details	of claim adr	nitted			Amount of contingent	Amount of any mutual		Amount of claim under	Remarks, if any
$\begin{array}{ c c c c c c c c c c c c c c c c c c c$					of claim	re of	covered by security	covered by	related	voting share in	claim	dues, that may	1 11 0 1	verification	
20 of centration Private Limited2,61,27,2881,84,54,653Operation nal Creditor00No00003Tamilnadu Generation and Distribution Corporation07-12-22112,42,37,5390Operatio nal Creditor0000000112,42	1	private	26-10-22	9,43,76,659	3,49,04,851	nal	0	0	No	0	0	0	5,94,71,808	0	
Generation and Distribution Corporation	2	Private	s 04-12-22		1,84,54,653	mai	-	0	No	0	0	0	76,72,635	0	
	3	Generation and Distribution Corporation	07-12-22	112,42,37,539	, 0	nal	0	0	0	0	HISSUGS Vg - 2 BUNPA CO22 DB-202012224 25 C	0	112,42,37,535	0	Claim made as per the arbitral award, an appeal with No: Arb.O.P. No. 64/2020 Under Section 34 of Arbitration and Conciliation Act, is pendin before the Hon'ble Madras High Court.

Annexure – 9

Name of the corporate debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 31-12-2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of creditor		iils of received			Details claim admitted	of		of		of claim not	under	if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	claim	dues, that may be set- off	admitted	verification	
1	ESI	21-10-22	283	283	Other Creditor	0	0	No	0	0	0	0	
_													

